

report of the Commission has already been placed in the Parliament Library for the information of the Hon'ble Members of Parliament.

Admission of students migrated from Kashmir to Delhi educational institution

142. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether any instructions have been issued to Delhi educational institutions for admission of students who have migrated from Kashmir; if so, what are the details thereof;

(b) what is the number of applications received from students of Engineering Colleges for transfer to colleges in Delhi;

(c) what action has been taken so far and proposed to be taken in this regard; and

(d) what is the number of such applications which have been received for transfer to colleges to states, other than Delhi, State-wise and what are the guide-lines issued to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (d) In view of the prolonged disturbances in the Kashmir Valley, the Government decided to allow transfer of students from the Regional Engineering College (REC), Srinagar to other engineering colleges in the country. All States and Union Territories including Delhi were requested to accommodate their students studying in the REC, Srinagar in their own Engineering Colleges. The RECs in various States were advised to accommodate the students belonging to Jammu and Kashmir, foreign students and students from educationally deficient States studying in the REC, Srinagar. The States/Union Territories and the RECs have initiated action in the matter.

Statement of vice-chief of Naval staff regarding surveillance/vigilance at Palk Straits

143. SHRI RAJU BHAI A. PARMAR:

SHRIMATI SATYA BAHIN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Navy has asked the Government to lay down a clear policy, subject to surveillance/vigilance on the Palk Strait especially in view of increased hostility between LTTE militants and the security forces in mid June this year as reported in the Indian Express dated 16th June, 1990; and

(b) if so, what was the precise suggestions made and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Government of India, being fully aware of the need for surveillance in the Palk Strait, had issued orders on the 30th May, 1990, *inter alia*, instructing the Navy and the Coast Guard to increase their surveillance/patrolling in the area in a coordinated manner so as to curb any unlawful activity across the Indian-Sri Lanka International Boundary Line. The Navy and the Coast Guard have accordingly stepped up their surveillance/patrolling in the area. The Naval Headquarters have informed that the news-paper item in question has not reported the facts correctly.

मध्य प्रदेश में प्रौढ़ शिक्षा कार्यक्रम

144. श्री अजीत जोगी:

श्री सुशील बरोगपा:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) इस समय मध्य प्रदेश में प्रौढ़ शिक्षा कार्यक्रम में कायरेन गैर-सरकारी

और स्वैच्छिक संस्थाओं की संख्या कितनी है;

(ख) इन संस्थाओं को प्रतिवर्ष दो जा रही वित्तीय और अन्य सहायता का ब्योरा क्या है; और

(ग) क्या इनके कार्य का मूल्यांकन किया जा रहा है; यदि हां, तो उसके परिणाम क्या हैं?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता) :

(क) मध्य प्रदेश में प्रौढ़ शिक्षा केन्द्र चलाने के लिए 6 स्वैच्छिक एजेंसियों को अनुदान संस्वीकृत किया गया है।

(ख) पिछले तीन वर्षों के दौरान इन्हें वर्षानुसार दी गई वित्तीय सहायता नीचे दी गई है:-

वर्ष	स्वैच्छिक एजेंसियों की संख्या	परियोजना का आकार	संस्वीकृत अनुदान
1987-88	1	600 प्रौढ़ शिक्षा केन्द्र	19,20,000/-
1988-89	3	660 प्रौढ़ शिक्षा केन्द्र	21,00,000/-
1989-90	3	663 प्रौढ़ शिक्षा केन्द्र	22,62,160/-

(ग) जी हां, 1987-88 के दौरान संयुक्त मूल्यांकन दल जिसमें भारत सरकार और राज्य सरकार का एक-एक प्रतिनिधि तथा एक गैर-सरकारी सदस्य था, ने 1986-87 के लिए स्वैच्छिक एजेंसियों के कार्य का मूल्यांकन किया। यह पाया गया था कि

(i) दो स्वैच्छिक एजेंसियों का कार्य संतोषजनक था;

(ii) एक स्वैच्छिक एजेंसी का कार्य संतोषजनक पाया गया था, परंतु उसमें सुधार की आवश्यकता थी;

(iii) दो स्वैच्छिक एजेंसियों का कार्य संतोषजनक नहीं पाया गया था क्योंकि एजेंसी बड़ी परियोजना कार्यान्वित करने में सक्षम नहीं थी;

(iv) एक स्वैच्छिक एजेंसी का कार्य असंतोषजनक पाया गया था;

(v) पांच स्वैच्छिक एजेंसियों का कार्य न केवल असंतोषजनक पाया गया था अपितु उनकी प्रमाणिकता पर भी संका थी।

Setting up of regional offices of Administrative Staff College

145. SHRI S. VIDUTHALAI VIRU-MBI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Administrative Staff Colleges of India has recommended setting up of more regional offices;

(b) if so, where and by when these regional centres have been proposed to be set up; and

(c) what would be infrastructure of these centres?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Gadgil formula

146. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have dropped the idea of amending the